[Shri A.G. Kulkarni] created some Dalit Muslim Sangharsh Samithi or something like that. It is reported that foreign money has come into Bombay from various countries to sustain this movement. They say it is a plot. Therefore, the state Government, and also the Central Government, must take cognizance of the nexus between the anti-social elements and religion. In Maharashtra particularly there is another Khomeni going round in the garb of Hindu. It is not only Haji Mastan. The Central Government and the State Government must take cognizance of this Frankenstein which is being nursed in Bombay by which there will ultimately be a conflict not only in Maharashtra but all over the country, because one Hindu is going about as another Khomeni and in addition to Haji Mastan there is another Muslim gentleman, Imam Bukhari, who are all creating problems for the State. Therefore, I request that this nexus between religion and politics should be broken. These swamis, 'etc., please discard them all, don't go behind them, have a rational attitude towards politics. It should be constructive. Discuss constructive steps in Parliament. Then only people will believe you. Bofors and all those scandals are not going to give you any assistance whatsoever during elections. Be very quiet and see that we discuss constructive aspects. " «IBHHI ^Rfy+fl" is necessary. Morality in politics is necessary, for every political party, whether this side or that side. Politics with money, that is, what you call, coloured money is not going to create confidence among the people. So, Madam, I would request that the President's Address, which I am supporting, has to be understood in the light of the present-day difficulties. Thank you, Madam.

THE DEPUTY CHAIRMAN: Now, I have in the list four speakers. Mrs. Renu-ka Chouwdhury, Mr. Hanumanthappa, Mr. Abrar Ahmed Khan and one more Member are there. But we have to adjourn the House also. If Mrs. Chowdhury

can take just five minutes and M.Abrar Ahmad, four minutes, I think then we can adjourn, because the time of the party is over.

SHRI DIPEN GHOSH: Since we are sitting after 5 P.M., I think we can adjourn now

THE DEPUTY CHAIRMAN: All right. Now, Mr. Jacob to make a statement.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COM-MENCING 7 MARCH, 1989

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): Madam, I rise to announce that Government business in this House during the week commencing Tuesday, the 7th March 1989 will consist of:-

- (1) Consideration and return of the Direct Tax Laws (Amendment) Bill, 1988, as passed by the Lok Sabha.
- Further consideration and passing of the Prevention of Apartheid in Sports Bill, 1988.
- (3) General discussion on the Railway Budget for 1989-90.

THE DEPUTY CHAIRMAN: The House now stands adjourned for lunch till 2-30 P.M. and the Prime Minister's address will be at 5 o'clock.

The House then adjourned for lunch at twelve minutes past one of the clock.

The House reassembled after lunch at thirtythree minutes past two of the clock, The Vice-Chairman (Shri Anand Sharma) in the Chair.